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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

O.A.No.1227/93

Date of Order:13.10.93

1.B.Joseph	22.P.Narayana
2.M.Iylaiah	23.P.S.Venkateswar Rao
3.K.Devendar Reddy	24.P.Sanjeewa Rao
4.Shafi Mohad	25.K.Komariah
5.Khaja Khan	26.D.Parashuram
6.D.Benjamin	27.K.Ram Rushi
7.G.Sarangapani	28.M.Sambaiah
8.B.Venkateswara Rao	29.T.R.Shanmugam
9.A.Laxminarayana	30.D.J.Clerk
10.N.Laxminarayana	31.P.Ramakrishna
11.B.Chinnappa	32.K.Saibaba
12.M.Butchiah	33.S.Ramaswamy
13.S.Veeraswamy	34.Elliah
14.M.Surender	35.A.Willson
15.C.J.Vaz	36.Namdev
16.S.Ravinder	37.G.Kumar Swamy
17.Md.Eqbal Pasha	38.Somla
18.B.Venkat Swamy	39.G.Venkateswar Rao
19.B.Krishna Swamy	40.M.Arokianath
20.A.B.K.Rasheed	41.D.Basheer
21.B.Venkatiah	42.Narsingh Babu
	43.Tuljaram H.G.,

.. Applicants

: Vs.

1.General Manager,  
South Central Railway,  
Rail Nilayam,  
Secunderabad.  
2.Divisional Railway Manager (P)BG,  
Secunderabad Division,  
South Central Railway,  
Secunderabad.

.. Respondents

Counsel for the Applicants : Mr.P.Krishna Reddy

Counsel for the Respondents : Mr.N.V.Ramana

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CORAM:

The Hon'ble Justice Mr.V.Neeladri Rao : Vice-Chairman

The Hon'ble Mr. A.B.Gorthi : Member (Admn.)

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Copy to:-

1. General Manager, South Central Railway, Rail Nilayam, Secunderabad.
2. Divisional Railway Manager (P) BG, Secunderabad Division, South Central Railway, Secunderabad.
3. One copy to Sri. P.Krishna Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N.V.Ramana, SCfor Rlys, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

Rsm/-

30/8/05  
RSM

FB

O.A.NO.1227/93

DATE OF DECISION: 13.10.93

JUDGMENT

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri P.Krishna Reddy, learned Counsel for the applicants and Shri N.V.Ramana, learned Standing Counsel for the respondents.

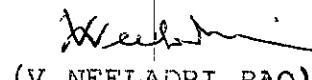
2. A provisional seniority list in the grade of Diesel Assistants as on 30.11.1991 was published in the letter dated 31.1.1992. The said provisional seniority <sup>list</sup> is sought to be revised by the proposed seniority list which was published under letter No.CP/371/ELR, dated 15/16.9.1993.

3. This OA was filed on 27.9.1993 praying for a direction to the respondents to maintain the seniority of the applicants in the grade of Diesel Assistants as published in the letter dated 31.1.1992 as on 30.11.1991. It is stated that even the applicants submitted their objections to the proposed seniority list published on 15/16.9.1993. So, it is for the concerned authority to consider the objections of the applicants and also the objections of others, if any, before finalising the seniority. Hence, this OA is premature. Suffice it to observe that if ultimately the applicants are aggrieved on the basis of their final seniority, they are free to move this Tribunal, if so advised.

4. It is stated for the respondents that no one from the category of Diesel Assistants will be sent for promotional training till the seniority list is finalised. Hence, no order need be passed even in regard to the interim relief claimed.

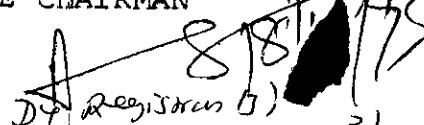
5. In the result, the OA is dismissed as premature. No costs.

  
(A.B.GORTHI)  
MEMBER (ADMN.)

  
(V.NEELADRI RAO)  
VICE CHAIRMAN

DATED: 13th October, 1993.

vsn

  
D.P. Registrar  
C.M.A. - 31

O.A. 1227/93

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY  
MEMBER(JUDL)

AND

THE HON'BLE MR.P.T.TIRUVENGADAM:M(A)

Dated: 13/10/1993.

ORDER/JUDGMENT:

M.A./R.A./C.A. NO.

O.A. No.

in  
1227/93

T.A. No.

(W.P.)

Admitted and Interim directions  
issued

Allowed.

Disposed of with directions

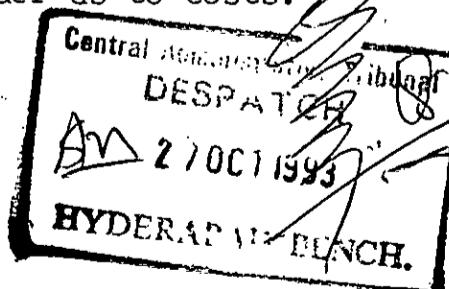
Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.



pvm